

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

STARRED QUESTION NO:298

ANSWERED ON:05.12.2007

POLLUTION CONTROL EQUIPMENT IN SPONGE IRON INDUSTRIES

Singh Shri Dewrat

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

(a) whether it is mandatory for the sponge iron industries to install pollution control equipment;

(b) if so, the details thereof; and

(c) the action taken/proposed to be taken by the Government against those sponge iron companies which violate the pollution norms in the last two years?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) to (c) A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (c) of Lok Sabha Starred Question No. 298 to be answered on 5th December, 2007 on "Pollution Control Equipment in Sponge Iron Industries" by Shri Dewrat Singh.

(a)to(c) The sponge iron plants are required to install pollution control equipments for abatement of pollution and to comply with the standards prescribed by the State Pollution Control Boards (SPCBs). To comply with standards, majority of the sponge iron plants have installed pollution control facilities such as Electrostatic Precipitator (ESP), Bag Filters, Wet Scrubbing System etc. In addition, for control of fugitive emission from raw material and product handling units, industries have been advised to provide adequate water sprinkling facilities.

The actions initiated for control of pollution from sponge iron plants include:

- # Inventorization of sponge iron plants for assessing pollution load;
- # Directing the sponge iron plants to install adequate pollution control measures;
- # Regular monitoring of sponge iron plants for compliance of standards;
- # In case of non-compliance, initiation of necessary legal action including issuance of show-cause notices.